

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 7

C.P. (IB)/258(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **09.07.2024**

NAME OF THE PARTIES: **MR. PRAMOD BAFNA V/s CAPRIHANS**
INDIA LIMITED

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Akshay Petkar, Advocate a/w Mr. Aniket Malu, Advocate appeared for the Petitioner.
2. Mr. Rohit Gupta, Advocate a/w Mr. Tushar Yelkar, Mr. Omkar Deosthale, Advocate appeared for the Respondent.
3. Learned Counsel for the Respondent seeks some time to comply with the order dated 18.06.2024. Time granted. The Petitioner has filed necessary affidavit in compliance.
4. List this matter on **23.07.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)